

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2678
TO BE ANSWERED ON 11.12.2024**

**PROGRESS AND TIMELINE FOR COMPLETION OF THE SHIMOGA TO
SHIKHARIPURA PHASE 1 NEW RAILWAY LINE**

2678. SHRI B Y RAGHAVENDRA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the reasons for the slow progress in the construction of the Shimoga to Shikharipura Phase 1 railway line, despite the completion of land acquisition process;**
- (b) the current status of the construction work on this railway line and the progress made in percentage terms;**
- (c) the measures being implemented to expedite the work on this project to ensure timely completion; and**
- (d) the expected timeline for the completion and operationalization of the said line?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): Shivamogga-Shikharipura-Ranebennur new line project (103 Km) has been sanctioned on cost sharing basis with Government of Karnataka. Government of Karnataka has to provide land free of cost

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and also share 50% construction cost of project. Execution of the project is planned in 2 phases, Phase-I is Shivamogga to Shikaripura (46 Km) and Phase-II is Shikaripura – Ranibennur (57 Km). Out of total requirement of 559 Ha land, only 225 Ha land has been handed over by State Government of Karnataka. The work has been taken up in available land.

Government of Karnataka has deposited only ₹60.26 Crore against demand of ₹150 Crore from Ministry of Railways for this project. However, an outlay of ₹150 Crore has been provided by Ministry of Railway to this project for financial year 2024-25.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climate conditions etc.

Various steps taken by the Government for speedy approval and implementation of rail projects include (i) prioritisation of projects (ii) substantial increase in allocation of funds on priority projects,

(iii) delegation of powers at field level, (iv) close monitoring of progress of project at various levels (v) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects. This has led to substantial increase in rate of commissioning since 2014.
